

- (c) No, Sir.
- (d) Does not arise.

Violation on safety norms by private airlines

446. SHRI T.K. RANGARAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that there are reports of private airlines violating the safety norms;
- (b) if so, the details of such cases reported;
- (c) whether Government is aware of the reports that a private aircraft took off from an unlit airstrip at Dumka in Jharkhand;
- (d) if so, whether any inquiry has been conducted into this incident; and
- (e) if so, the details of the report along with the action taken on it?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) Yes, Sir. One case was reported in the year 2009.

(c) Yes, Sir. On 19.10.2009, C - 525 aircraft VT - PSB of M/s Orbit Aviation took off after sunset from Dumka Airstrip, which is an uncontrolled airfield in the twilight period.

(d) and (e) Investigation revealed that the aircraft took off after sunset, in violation of safety guidelines and Visual Flight Rules. Based on investigation both the pilots were grounded for 15 days and were given warning to not to repeat such lapses.

Construction of new airports

447. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the number of new airports under construction in the country;
- (b) the estimated cost of each of the airports and status of their constructions;
- (c) the methodology adopted in financing the projects and their tender procedure;
- (d) the number of airports proposed to be approved in private sector, their location and cost involved in each case; and
- (e) the estimated time of completion of each of the airports under construction?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) to (e) One new Greenfield airport namely, Pakyong in Sikkim is under construction by Airports Authority of India (AAI) with schedule date of completion as January 2012. The estimated project cost is Rs.309 crores. The project is to be funded from the Government of India's fund (90%) and internal resources of AAI (10%) and executed by following open tender procedure.